


HIGH COURT OF CHHATTISGARH AT BILASPUR

NOTICE

No. 6289/Reg.(J)/2016

Bilaspur, dated 30/07/2016

As directed, It is hereby notified that Hon'ble the Chief Justice has been pleased to stop practice forthwith by which presently before filing a Contempt case, it is required to the petitioner to serve two copies of the contempt case upon the office of the Advocate General.

Handwritten signature and date: 30.7.16

(Ramashankar Prasad)
Registrar (Judicial)